

reason for non-ratification of the above two Conventions is due to certain restrictions imposed on the Government servants. The ratification of these Conventions would involve granting of certain rights that are prohibited under the statutory rules, for the Government employees, namely, to strike work, to openly criticize Government policies, to freely accept financial contribution, to freely join foreign organizations, etc. Government servants in India are, however, treated as separate category and they have exceptionally high degree of job security flowing from Article 311 of the Constitution of India. They have the facility of negotiations machinery under Joint Consultative Machinery and Administrative Tribunals for the redressal of their grievances.

Workers in India are enjoying the rights and protection envisaged under these two Conventions. Freedom of expression, freedom of association and functional democracy are guaranteed by our Constitution. The Government has promoted and implemented the principles and rights envisaged under these two Conventions in India and the workers are exercising these rights in a free and fair democratic society. A large number of labour laws have been enacted and implemented by the Centre and the States catering to different aspects of safeguarding the interest of labour.

#### **Textile parks with world-class infrastructure**

\*420. SHRI A. ELAVARASAN: Will the Minister of TEXTILES be pleased to state:

(a) whether Government has decided to set up 21 Textile Parks with world-class infrastructure in nine States at a total development cost of Rs.2100 crore;

(b) if so, the details thereof;

(c) whether these parks would attract an overall investment of Rs.9000 crore with employment generation of around four lakh people; and

(d) if so, the details thereof?

THE MINISTER OF TEXTILES (SHRI ANAND SHARMA): (a) to (d) Yes Sir. The Government has sanctioned 21 new textile parks in 11 states. The project cost of these Parks would be Rs.2338.56 crores. These parks would attract an investment of Rs.8312.12 crores and employment of around 3,88,363 persons. A detailed statement is given in the statement.

**Statement**

*Details of 21 newly sanctioned projects*

Sl. No.	Project Number	State	Project cost (Rs. in Crore)	Estimate investment (Rs. in Crore)	Estimate Employment Nos.
1	2	3	4	5	6
1.	Lepakshi Integrated Textile Park, Anantpur	Andhra Pradesh	103.98	659.63	15000
2.	Whitegold Integrated Spentex Park, Ranga Reddy District	Andhra Pradesh	105.01	578.98	6500
3.	Kejriwal Integrated Textile Park Pvt Ltd, Surat	Gujarat	113.59	401.86	5198
4.	Himachal Textiles Park, Una	Himachal Pradesh	103.90	335.46	12100
5.	Jammu & Kashmir Integrated Textiles Park, Kathua	J&K	47.11	141.95	10083
6.	Gulbarga Textiles Park, Gulbarga	Karnataka	49.09	18.11	10935
7.	Khed Textile Park, Pune	Maharashtra	104.67	974.56	9250
8.	Birla Integrated Textile Park, Amaravati	Maharashtra	121.40	305.28	11935
9.	Kagal Industrial Textiles Technology Park, Kolhapur	Maharashtra	106.83	289.00	5000
10.	Sundararao Solanke Cooperative Textile Park, Beed	Maharashtra	105.81	430.76	3400

1	2	3	4	5	6
11.	Kallappana Awade Textiles Park, Kolhapur	Maharashtra	109.45	326.83	2224
12.	Asiatic Cooperative Powerloom Textiles Park, Solapur	Maharashtra	101.03	330.00	2500
13.	Rajasthan Integrated Apparel City, Bhiwadi	Rajasthan	296.51	552.37	91000
14.	Mewar Integrated Textiles Park, Bhilwara,	Rajasthan	112.00	220.00	27500
15.	Jaipur Kaleen Park Ltd., Dausa	Rajasthan	101.94	118.94	88550
16.	Himmada Integrated Textiles Park, Balotra	Rajasthan	111.59	375.08	15000
17.	SLS Textile Park, Bagalur	Tamil Nadu	126.20	145.22	21030
18.	Pallavada Technical Textiles Park Ltd., Chennai	Tamil Nadu	117.07	335.77	26300
19.	Edison Integrated Textiles Park, Agartala	Tripura	63.22	211.67	5258
20.	Shri Lakshmi Cotsyn Ltd., Kanpur	U.P.	119.08	1102.65	7000
21.	Hosiery Park, Howrah,	West Bengal	119.08	458.00	12600
			2338.56	8312.12	388363